

West Bengal Act XXXIV of 1948

THE WEST BENGAL DISTRICT SCHOOL BOARDS (AMENDMENT) ACT, 1948.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, of the 4th November, 1948.]

An Act to amend the West Bengal District School Boards Act, 1947.

WHEREAS the district of Navadwip has been renamed as the district of Nadia on and from the 26th day of February, 1948;

West Ben.
Act IV of
1947.

AND WHEREAS it is expedient to amend the West Bengal District School Boards Act, 1947, in the manner hereinafter appearing;

It is hereby enacted as follows:—

1. (1) This Act may be called the West Bengal District School Boards (Amendment) Act, 1948.

Short title
and
commence-
ment.

(2) It shall be deemed to have come into force on the 26th day of February, 1948.

2. In the second preamble to the West Bengal District School Boards Act, 1947 (hereinafter referred to as the said Act), for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-
ment of
the second
preamble
to West
Bengal Act
IV of 1947.

3. In sub-section (1) of section 4 of the said Act, for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-
ment of
section 4.

4. In section 6 of the said Act, for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-
ment of
section 6.

Price—Indian, annas 2; English, 3d.